CBI No. 116/2019

## CBI VS. RAJMAL KHOKHAR

05.08.2020.

Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order No. 26/DHC/2020 dated 30.07.2020.

Present: Sh. Om Prakash Ld. PP for CBI.

Sh. Sanjay Mann Ld. Counsel for the accused.

Today the matter was fixed for further arguments on behalf of the Prosecution.

Further oral arguments advanced by the Ld. PP for CBI.

Ld. PP for CBI has also filed the written arguments through email. Reader is directed to provide the copy of the same to the Ld. Counsel for the accused on his email address.

Ld. Counsel for the accused seeks adjournment for addressing the arguments in rebuttal.

On the request of the Ld. Counsel for the accused, let the matter be fixed for addressing the arguments in rebuttal by the Ld. Counsel for the accused on **13.08.2020**.

In the meantime, Ahlmad is directed to get the case file scanned.

This order be uploaded by the Reader on the official website.

(AMIT KUMAR) Special Judge, PC Act, CBI-04, RADC/ND/05.08.2020 CBI No. 121/19

CBI VS. KEHAR SINGH

05.08.2020

Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order No. 26/DHC/2020 dated 30.07.2020.

Present: Sh. Om Prakash Ld. PP for CBI.

None for the accused.

Matter is listed for Prosecution Evidence.

In the above said order, directions have been received that the evidence shall be recorded only in ex-parte and uncontested matters where the same is required to be tendered by way of affidavit.

Let this matter be fixed for Prosecution Evidence on **04.09.2020**.

In the meantime, Ahlmad is directed to get the case file scanned.

A copy of this order be sent alongwith the notices to the Ld. PP for the CBI and Ld. Counsel for the accused. This order be uploaded by the Reader on the official website.

> (AMIT KUMAR) Special Judge, PC Act, CBI-04, RADC/ND/05.08.2020